Annex – VIII

Cash Reserve Ratio (CRR) & Statutory Liquidity Ratio (SLR)

Register showing the daily position of cash reserve and liquid assets maintained under Sections 18 and 24 respectively of the Banking Regulation Act, 1949 (As applicable to Co-operative Societies)

(For Primary Co-operative Banks)

[Vide paragraph ...]

																								(Re	ouno	ded	off	to tł	ne r	ear	est ⁻	Tho	usa	nd)
																		N	/lon	th a	and	Yea	ar											
				1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	3 [,]
Part	: - A																																	
I.	to t		es in India £\$ panking 1																															
	(a)	De	mand liabilities																															
		(i)	Total of credit balances in current accounts maintained with the Co- operative Bank by the State Bank of India and corresponding new banks																															
		(ii)	Total of other demand liabilities to the banking system																															
	(b)	the	ne liabilities to banking stem																															
	Tot	tal o	fl														7	2																
II.			es in India £, hers																															

	(a) Demand liabilities			$\frac{1}{1}$
		++++	┽┽┽┽┽┽╢	+++++++
	(b) Time liabilities			
	Total of II			
III.	Assets in India with the banking system			
	(a) Total of credit balances % in current accounts maintained with State Bank of India and corresponding new banks.			
	 (b) Total of other assets with the banking system, viz., (i) balances in all accounts other than those included in item III (a), (ii) money at call and short notice, (iii) advances, and (iv) any other assets. 			
IV.	Total (net) demand and time liabilities for the purposes of Sections 18 and 24 of the Act = (I-III) + II, if (I-III) is a plus figure, OR II only, if (I-III) is a minus figure			
V.	Cash in hand			
VI.	Balances in current accounts with			
	(a) Reserve Bank of India ++			
	(b) State Co- operative Bank of the State concerned *+%			

			 	 -									
	(c) District Central Co-operative Bank of the district concerned *%												
	Total of VI												
VII.	Balances of all other types with												
	(a) State Co- operative Bank of the State concerned *+%												
	(b) District Central Co-operative Bank of the district concerned *+%												
	Total of VII												
VIII.	Net balance in current accounts, <i>i.e.,</i> excess of III <i>(a)</i> over I(a)(i)												
Pai	rt-B	Π											
18 (Not Sche	appliance with Section applicable to eduled State Co- rative Banks)												
IX.	3 per cent of IV as on the last Friday of the second preceding fortnight												
X.	Cash reserve actually maintained = V + VI + VIII												
Pai	rt-C							Π					
24: (Not sche	appliance with Section applicable to eduled State Co- rative Banks)												

			 _	 		 		 				1		 	 	
	hig per	per cent (or a her specified centage) of IV as the last Friday of														
		second preceding night														
		sets actually intained														
	(a)	Cash and other balances maintained in India X-IX + VII														
	(b)	Gold ££			Π											
	(c)	Unencumbered approved securities \$\$														
	Tot	al of XII			Π											
Par	t-D)	T		Ħ		╡	T			T					
24: (App	lica	nce with Section ble to Scheduled / -operative Banks)														
	hig per on the	per cent (or a her specified centage) of IV as the last Friday of second preceding night														
XIV		sets actually intained	Τ		Π											
	(a)	Cash in hand			Π											
	(b)	Balance maintained with the Reserve Bank of India in excess of the balance required to be maintained under section 42 of the Reserve Bank of India Act, 1934[i.e., VI(a)]														

	Net balance in current accounts (i.e., VIII)														
(d)	Gold ££	T													
(e)	Unencumbered approved securities \$\$														
Tot	al of XIV														